

M.C. Mehta Vs Union Of India & Ors

Court: Supreme Court Of India

Date of Decision: April 9, 2021

Citation: (2021) 5 Scale 706

Hon'ble Judges: Sharad Arvind Bobde, CJ; A.S. Bopanna, J; V. Ramasubramanian, J

Bench: Full Bench

Advocate: Harish N. Salve, Aparajita Singh, A.D.N. Rao, Siddhartha Chowdhury, Tushar Mehta, Wasim Qadri, D.L. Chidanand, S. S. Rebello, Rajesh Kumar Singh, Snidha Mehra, Vibhu Shankar Mishra, Wasim, Raj Bahadur, D.L. Chidananda, Rajesh Kr. Singh, S.S. Rebello, Subranshu Padhi, Tushar Mehta, Aishwarya Bhati, D.L.Chidananda, Suhasini Sen, S.S.Rebello Rajat Nair, Archana Pathak Dave, Subhranshu Padhi, G.S. Makker, Anil Grover, Noopur Singhal, Rahul Khurana, Satish Kumar, V. Shekhar, Sheetal Rajpoot, Rajeev Kumar Dubey, Ashiwan Mishra, Dr. Manish Singhvi, Sandeep Kr. Jha, Uttara Babbar, Manan Bansal, Shweta Mohta, Abhilasha Bharti, Sushant Dogra, Sanjiv Sen, Pareena Swarup, Ameet Siingh, Kanishk Chaudhary, Sadiya Shakeel, Purnima Jauhari, Nidhi Mohan Parashar, Vikrant Kumar, Meghna Jandu, Gurmeet Singh Makker, Mukesh Kumar Maroria, P. K. Jain, Ramesh Babu M. R., Rajesh Kumar Chaurasia, Sushil Kumar Singh, S. K. Bhattacharya, Pavan Kumar, Rakesh K. Sharma, Shalini Kaul, Satya Mitra, Munawwar Naseem, Nandini Gidwaney, Balaji Srinivasan, Ejaz Maqbool, Mrs. Priya Puri, Parijat Sinha, K. R. Sasiprabhu, Sushil Kumar Jain, E. C. Agrawala, Ravindra Kumar, Rajiv Ranjan Dwivedi, Vijay Panjwani, Mrs. B. Sunita Rao, Radha Shyam Jena, Hardeep Singh Anand, Ruchi Kohli, Praveen Swarup, V. K. Verma, Dr. Monika Gusain, P. Parmeswaran, Ajit Pudussery, Mrs. Rani Chhabra, Aniruddha Deshmukh, Hemantika Wahi, Sujeeta Srivastava, Manjula Gupta, Anil Kumar Jha, Shri Narain, Abhishek, Pradeep Kumar Bakshi, Sudhir Mendiratta, Mrs. K. Sarada Devi, Mohit D. Ram, Mrs. Bina Gupta, Sandeep Narain, Ravindra Bana, Chirag M. Shroff, T. V. Ratnam, Mukesh K. Giri, G. Prakash, Sarvam Ritam Khare, Prashant Kumar, S. S. Shroff, Mrs. Anil Katiyar, Umesh Kumar Khaitan, Pramod Dayal, Binu Tamta, Surya Kant, Annam D. N. Rao, Sanjay Kumar Visen, Rakesh Kumar-i, Ashok Mathur, R. P. Gupta, Pritha Srikumar, Divya Jyoti Singh, Nidhi Jaswal, Suruchii Aggarwal, Vinay Garg, Prakash Ranjan Nayak, Shishir Deshpande, Santosh Kumar - I, Anas Tanwir, Senthil Jagadeesan, Akshay Girish Ringe, Vishwajit Singh, Avijit Mani Tripathi, Shovan Mishra, Aakarshan Aditya, Gautam Narayan, Kamleendra Mishra, Rishi Matoliya, Kiran Bhardwaj, Shagun Matta, Anil Kumar, Nirnimesh Dube, Ashutosh Dubey, Mahfooz Ahsan Nazki, Mayuri Raghuvanshi, Uttara Babbar, Nidhi Mohan Parashar, M. P. Devanath, Rajan Narain, Neeraj Shekhar, Deepayan Mandal, M. Yogesh Kanna, Subhro Sanyal, Tulika Mukherjee, Rishi Malhotra, Anushree Prashit Kapadia, Pranav Sachdeva, Astha Tyagi, T. R. B. Sivakumar, Prasanna S., V. N. Raghupathy, Yoginder Handoo, Sakshi Kakkar, D. Abhinav Rao, Diksha Rai, Surabhi Sanchita, Madhumita Bhattacharjee, Gopal Jha, Sandeep Singh, M. Shoeb Alam, Astha Sharma, Divya Roy, Debojit Borkakati, Durga Dutt, Vivek Gupta, Vipin Nair, Puja Sharma, Ravi Prakash, V. G. Pragasaam, Aswathi M.k., Shekhar Kumar, Raj Bahadur Yadav, Surbhi Mehta, K. Enatoli Sema, Anurag Kishore, Lubna Naaz, B. V. Balaram Das, Narendra Kumar, D. N. Goburdhan, Jaikriti S. Jadeja, G. Indira, Nitin Saluja, Yash Pal Dhingra, R. C. Kohli, Kuldip Singh, Mohit Paul, Shuvodeep Roy, Sandeep Kumar Jha, Garima Prashad, Chandra Prakash, Vinodh Kanna B., Sameer Shrivastava, Vikrant Singh Bais, Manju Jetley, Tapes Kumar Singh, Ayush Sharma, Rajiv Yadav, Charu Ambwani, Misha Rohatgi, Gaurav, Vinod Sharma, Mritunjay Kumar Sinha, Pradeep Misra, Jogy Scaria, Sunil Fernandes

Judgement

IA NO. 5000/2021 (APPLN. FOR DIRECTIONS ON BEHALF OF NORTH DELHI MUNICIPAL CORPORATION) IN W.P.(C) NO.

13029/1985

The North Delhi Municipal Corporation has come up with this application seeking to register 2 numbers of CNG BS-IV Tata Trucks with water

tankers and 46 CNG BS-IV Auto tippers.

Since these vehicles are to be put to use for public utility services, the application is allowed as prayed for, following the Order dated 18.09.2020

passed by this Court.

IA NO. 34084/2021 (APPLN. FOR DIRECTIONS ON BEHALF OF EAST DELHI MUNICIPAL CORPORATION) IN W.P.(C) NO.

13029/1985

The East Delhi Municipal Corporation has come up with this application seeking the registration of 20 numbers of Hook Loaders BS-VI Chassis

commercial vehicles.

These vehicles have hydraulically operated lifts used for loading containers into trucks. These vehicles are used by the Corporation to transfer garbage

and waste to landfill sites and to help in solid waste management.

Since the vehicles are to be put to use for public utility services, the application is allowed following our earlier orders.

IA NOS. 33511 AND 33965/2021 (APPLNS. FOR IMPLEADMENT AND DIRECTIONS ON BEHALF OF MUNNU SINGH) IN W.P.(C) NO.

13029/1985

These applications are by a private individual seeking impleadment and registration of a Maruti Vitara Brezza VDI BS-IV vehicle, allegedly purchased

on the occasion of the wedding of the applicant's son.

But it appears that the Transport Authority of the State of Uttar Pradesh refused registration. Therefore, Shri A.D.N. Rao, learned Amicus Curiae

may verify whether the applications can be considered here or the applicant should be permitted to move the Allahabad High Court.

Call after four weeks.

IA NOS. 95466 AND 95470/2020 (APPLNS. FOR IMPLEADMENT AND DIRECTIONS ON BEHALF OF DELHI FIRE SERVICE, GNCTD)

IN W.P.(C) NO. 13029/1985

Delhi Fire Service has come up with these applications (i) for impleadment; and (ii) for directing the Transport Department to register 30 fire units

(BS-IV) claim to have been purchased before 31.03.2020.

Since the vehicles in question are to be put to use for public purposes and also since they have been purchased before 31.03.2020 and also registered

on the E-Vahan portal, the applications are allowed.

IA NO. 46641/2021 (APPLN. FOR DIRECTIONS ON BEHALF OF MR. P. NARSIMHA MURTY) IN W.P.(C) NO. 13029/1985

This is an application by an individual seeking a direction for registration of Ashok Leyland ALPSV bus which is a BS-IV CNG vehicle.

Following our earlier order dated 18.09.2020, this application is allowed.

IA NO. 45996/2021 (APPLN. FOR DIRECTIONS ON BEHALF OF MR. SUSHIL GARG) IN W.P.(C) NO. 13029/1985

This is an application by a private individual seeking registration of a ISUZU high desk truck. Since it is a BS-IV CNG compliant vehicle, this

application is allowed following our previous orders.

IA NO. 45999/2021 (APPLN. FOR DIRECTIONS ON BEHALF OF B.S.M. PUBLIC SCHOOL) IN W.P.(C) NO. 13029/1985

This is an application filed by B.S.M. Public School seeking registration of a ISUZU bus. Since it is a BS-IV CNG compliant vehicle, this application is

allowed following our previous orders.

IA NO. 28353/2021 (APPLN. FOR DIRECTIONS ON BEHALF OF GEE DEE EDUCATIONAL SOCIETY) IN W.P.(C) NO. 13029/1985

This is an application filed by an Educational Society seeking a direction to register 6 numbers of SML ISUZU school buses.

Since these buses are BS-IV CNG compliant vehicle, this application is allowed following our earlier orders.

IA NO. 28185/2021 (APPLN. FOR DIRECTIONS ON BEHALF OF ALL INDIA KATARIA EDUCATIONAL SOCIETY) IN W.P.(C) NO.

13029/1985

This is an application filed by an Educational Society seeking a direction to register 3 numbers of SML ISUZU school buses.

Since these buses are BS-IV CNG Euro variant vehicles, this application is allowed following our earlier orders.

IA NO. 130236/2020 (APPLN. FOR DIRECTIONS ON BEHALF OF KUMAR PAL SINGH) IN W.P.(C) NO. 13029/1985

This is an application by a private individual seeking direction to the concerned transport officer at Mathura to register a BS-IV diesel car.

According to the applicant he purchased a VERNA car in February,

2020 and the same was granted temporary registration on 16.03.2020.

Since the vehicle is to be registered at Mathura, Shri A.D.N. Rao, learned Amicus Curiae may verify and tell whether the applicant should approach

Allahabad High Court.

Call after four weeks.

IA NO. 117511/2020 (APPLN. FOR DIRECTIONS ON BEHALF OF DELHI CANTONMENT BOARD) IN W.P.(C) NO. 13029/1985

This is an application by the Delhi Cantonment Board seeking a direction for the registration of a CNG BS-IV truck.

The truck is intended to be used as a road broomer by the Cantonment Board. Therefore, following our earlier order dated 18.09.2020, this application

is allowed.

I.A. No.142872 of 2019 (Disposed off) IN W.P.(C) NO. 13029/1985 Taken on Board.

This application was already disposed of by an Order dated 19.06.2020. While doing so, this Court directed the applicant, namely, the Deputy

Commissioner of Police (Prov. & Logistics) to file an affidavit containing details such as the Engine Number, Chassis number etc. of all the vehicles.

Pursuant to the said direction, the Deputy Commissioner of police has filed an affidavit on 25.03.2021. The same is taken on record and hence on this

I.A. no further orders are necessary.